

The families of the Martyrs who gave their lives for the freedom of the country and also persons who became permanently incapacitated during firing or lathi charge would also be eligible for grant of pension.

**SPECIAL POLICE FORCE FOR CHECKING THE THEFT OF STATUES**

1060. SHRI THILLAI VILLALAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to establish a special police force for averting increasing theft of temple statues and old monuments from our country ; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) No, Sir.

(b) Does not arise.

**GOA BILLS FOR PRESIDENT'S ASSENT**

1061. SHRI BINDESHWARI PRASAD SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that over two dozen Bills of Goa Assembly are pending for President's assent in his Ministry ; and

(b) if so, the reasons for the delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) No, Sir.

(b) Does not arise.

**MEMORANDUM FOR THE RESTORATION OF DEMOCRATIC AND TRADE UNION RIGHT**

399. SHRI NIREN GHOSH :  
SHRI MONORANJAN ROY : DR.  
K. MATHEW KURIAN :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to the memorandum submitted to the President of India by a delegation of the West Bengal Committees of GITU, UTUC, IITCG (Lenin Sarani) and the Trade Union |

Co-ordination regarding the restoration of democratic trade union right in West Bengal ; and

(b) if so, what is Government's reaction to the memorandum ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b) Answer is invited to the answer given to Unstarred Question No. 330 dated 3rd August, 1972.

**J ISSUE OF PERMITS TO VISIT DARJEELING**

581. SHRI K. B. CHETTRI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that foreign tourists are required to obtain permits to visit Darjeeling but are not required to do so to visit a sensitive area like Srinagar in Kashmir ; and

(c) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) and (b) Darjeeling has been declared as restricted area under the Foreigners (Restricted Areas) Order, 1963, and as such foreigners desiring to visit that place are required to obtain permits. According to the requirements of security, certain areas and places in Jammu and Kashmir have also similarly been declared as restricted or prohibited areas in which Srinagar has not been included.

**SOCIAL BOYCOTTS OF HARIJANS**

626 SHRI S. G. SARDESAI :  
SHRI YOGENDRA SHARMA :  
SHRI SURAJ PRASAD : DR. Z. A.  
AHMAD :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that in certain parts of the country social boycotts are being organised against the Harijans by forces of caste-domination and feudal elements ;

(b) if so, what action has been taken by the Centre and the States to put a stop to such boycotts ; and